

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3417  
ANSWERED ON:23.12.2008  
FEES FOR OFFICERS CLUB  
Murmu Shri Hemlal

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the New Delhi Municipal Council (NDMC) is running any Officers` Club on Government Land in New Delhi;
- (b) if so,the details thereof;
- (c) the criteria adopted by the NDMC to enroll members for such clubs and fees charged therefor;
- (d) whether differents slabs of fee are being charged from officers belonging to different categories of services;
- (e) if so,the details thereof categorywise and the steps being taken to remove such anomaly; and
- (f) if not,the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRIMATI RADHIKA V. SELVI)

(a) & (b): The Palika Services Officers Institute,a registered society,which was primarily established for the welfare and recreation of officers of the New Delhi Municipal Council (NDMC) and their families,is running from one of the buildings of the NDMC at Vinay Marg,Chanakyapuri, New Delhi.

(c) to (f): The facilities at the Institute,primarily meant to be given to the officers of the NDMC and their families,were further extended to the other Government officers and their families staying in Delhi.The officers of Indian Administrative Service,Indian Police Service and Indian Forest Service of Union Territories Cadre and of Delhi Andaman Nicobar Islands Civil Service are considered for associate membership on the basis of their being eligible for posting to NDMC during their service period.Once posted to NDMC they become eligible for permanent membership.The subscriptions charged from different categories of members are given at the Annexure.The subscription structure has been devised by the management of the Institute to accommodate different categories of members.It is a reasonable classification and there is no proposal to amend the categorization.